

Name of the corporate debtor: Uniworth Textiles Limited;

Date of commencement of CIRP: 14-11-2024 (Copy of the order received on 25-11-2024) ; Revised List of creditors as on: 20-02-2026

List of operational creditors (Government Dues)

Sl. No.	Details of Claimant	Details of Claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim under verification	Amount (In Rs.)	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party ?	% of Voting share in CoC, if applicable				Amount of claim not admitted	Remarks , if any
1	Assistant Commissioner CGST & CEX, Division - II, Raipur	16-12-2024	19,75,68,347	19,50,62,528		NIL	NIL	-	-		25,05,819.00	
2	Commissioner of Customs, NS-II, JNSH Nhava Sheva	05-02-2025	2,63,42,627	2,63,42,627		NIL	NIL	-	-		-	
3	Assistant Commissioner CGST & CEX, Division - Hingna, Nagpur-I Commissionerate	09-05-2025	25,76,34,326	2,06,132.00		NIL	NIL	-	-		25,76,34,326.00	
	TOTAL		48,15,45,300	22,16,11,287				-	-		26,01,40,145.00	

Note - The claims have been admitted basis the documents submitted by the claimant and the limited information as handed over by the Suspended Board in this matter. The same shall undergo a change basis the additional clarification/ documents/ information made available to the RP.